INCIDENTS OF CUSTODIAL VIOLENCE

383. SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the incidents of custodial violence/death in the country;

(b) if so, the steps being taken by the Government on this issue;

(c) the number of custodial deaths in the country during the last three years, State/UT-wise;

(d) the number of cases of custodial deaths where the National Human Rights Commission (NHRC) recommended paying compensation during the above-mentioned period, State/UT-wise;

(e) the data depicting the number of prison violence that took place along with the number of deaths due to the same; and

(f) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) & (b) No Sir. As per data received from National Human Rights Commission (NHRC), no such increase has been noticed.

(c) A statement indicating number of State/UT-wise custodial deaths as reported by NHRC during the last three years is placed at Annexure-I.
(d) A statement indicating State/UT-wise number of cases of custodial deaths where NHRC had recommended monetary relief is placed at Annexure-II.

(e) As per data received from NHRC, during last three years, a total of 19 cases of prison violence have been registered with NHRC and no death has resulted from the violence.

(f) As per the 7th Schedule of the Constitution of India, Police and Public order are State subjects. It is primarily the responsibility of the State Government to appropriately prevent and ensure non-occurrence of police atrocities and protect the human rights of the citizens. The Central Government issues advisories, while the NHRC issues guidelines and recommendations to be followed by the States/UTs in all cases of custodial deaths. In addition, workshops/seminars are also organized by NHRC from time to time to sensitize officers of the State Governments for better protection of human rights and particularly protection of rights of persons in custody.
Statement in respect of Lok Sabha Unstarred Question No 383 for 30.11.2021 showing total no. of cases registered in respect of custodial deaths (Police & Judicial) State-wise during the last three years.

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Statement in respect of Lok Sabha Unstarred Question No. 383 for 30.11.2021 showing State-wise total no. of cases of custodial deaths during last three years wherein NHRC had recommended monetary compensation.

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